

By Speed Post

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-205/2013/253/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri P. Das,
District & Sessions Judge,
Morigaon, Assam.

Dated Guwahati the ²⁸21 January, 2019.

Sub: **Station Leave permission.**

Ref:- Your letter No.DJM/200, dtd. 11.01.2019

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to Leave the Headquarter w.e.f. the morning of 13.01.2019 till the morning of 17.01.2019, as prayed for.

Yours faithfully,


JOINT REGISTRAR (VIGILANCE),

